



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 14/08/2023

CAUSE LIST

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|-------------------------|--|---|
| 01 | 1011853/ 30 | Opp. No. AMD- 208798 | M/s. G. D. Bansal & Associates., Jaipur / M/s. Parag Pouches, Jodhpur V/s M/s. G.S.Rijhwani & Co., West Mumbai / M/s. Natraj Food Product, Ajmer-Rajasthan | Shivangi Rana, Hearing Officer TM-M IP |
| 02 | 3369107/ 34 | Opp. No. AMD- 976025 | M/s. Bhansali & Associates, Ahmedabad / Mr. Chandrakishor Motilal Vyas, Ahmedabad V/s Mr. Rakesh Soni, Indore-M.P. / Mr. Dhanesh Kumar Patel, Piplia-Mandsaur-M.P. | Shivangi Rana, Hearing Officer Rule-45/50 |
| 03 | 1174980/ 34 | Opp. No. AMD- 149084 | Mr. Hiral C.Joshi, Mumbai / Mr. Dasnathmal Balad, Jodhpur V/s M/s. Indian Trade Marks Co., Delhi / M/s. Ashwani And Company, Kanpur | Shivangi Rana, Hearing Officer Main Matter |
| 04 | 1174980/ 34 | Opp. No. AMD- 161712 | Mr. Hiral C. Joshi, Mumbai / Mr. Dasnathmal Balad, Jodhpur V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. K.K.Karyalaya, Delhi | Shivangi Rana, Hearing Officer Main Matter |

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|----------------|----------------------------------|-------------------------|--|---|
| 05 | 1183545/ 07 | Opp. No. AMD- 177773 | M/s. K.C. Patel & Co., Ahmedabad / Mr. Mehulbhai B. Patel, Ahmedabad V/s M/s. Tradesafe., Ahmedabad / M/s. Orient Bearings Company Private Limited, Rajkot | Shivangi Rana, Hearing Officer Main Matter |
| 06 | 1198034/ 10 | Opp. No. AMD- 208673 | M/s. H.K.Acharya And Company, Ahmedabad / M/s. Royal Health Care Products, Santej-Gandhinagar V/s M/s. Taj Trade Mark Agency, Agra / M/s. Romsons Scientific & Surgical Ind. Pvt. Ltd., Agra | Shivangi Rana, Hearing Officer TM-16 + Main Matter |
| 07 | 1214628/ 03 | Opp. No. AMD- 197292 | M/s. G. D. Bansal & Associates., Jaipur / Mrs. Ratni Devi Shyamsukha, Jaipur V/s M/s. K.C.Patel & Co., Ahmedabad / M/s. Anmol Colours (India) Pvt. Ltd., Ahmedabad | Shivangi Rana, Hearing Officer Delayed rely letter in support of application u/r-46/51 + Main Matter |
| 08 | 1214627/ 03 | Opp. No. AMD- 192644 | M/s. G. D. Bansal & Associates., Jaipur / Mrs. Ratni Devi Shyamsukha, Jaipur V/s M/s. K.C.Patel & Co., Ahmedabad / M/s. Anmol Colours (India) Pvt. Ltd., Ahmedabad | Shivangi Rana, Hearing Officer Delayed rely letter in support of application u/r-46/51 + Main Matter |
| 09 | 1216997/ 03 | Opp. No. AMD- 204817 | M/s. G. D. Bansal & Associates., Jaipur / Mrs. Ratni Devi Shyamsukha, Jaipur V/s M/s. Trademark Juris, New Delhi / M/s. Gora Mai Hari Ram Ltd., New Delhi | Shivangi Rana, Hearing Officer Delayed rely letter in support of application u/r-46/51 + Main Matter |

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|----------------|----------------------------------|--------------------------|---|--|
| 10 | 1749842/ 11 | Opp. No. AMD- 757450 | M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Ghanshyam Mohanbhai Patel, Ahmedabad V/s M/s. Indian Trade Marks Co., Delhi / M/s. Surya Roshni Limited, New Delhi | Shivangi Rana, Hearing Officer Main Matter |
| 11 | 4703294/ 03 | Opp. No. AMD- 1127278 | M/s. IRA Law, New Delhi / M/s. Villain Lifestyle Pvt. Ltd., Ahmedabad V/s M/s. INTTL Advocare, New Delhi | Shivangi Rana, Hearing Officer TM-M + Main Matter |
| 12 | 1216647/ 05 | Opp. No. AMD- 209167 | Ms. Jaya A Manghwani, Mumbai / Mr. Gautam Hiralal Mehta (H.U.F.), Rajkot V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Lekar Pharma Limited, Somnath-Daman | Jayendra Modi, Hearing Officer Main Matter |
| 13 | 1217015/ 24 | Opp. No. AMD- 187267 | M/s. G. D. Bansal & Associates., Jaipur / M/s. Tulsi Cotton Mills & NBSP Pvt. Ltd., Pali-Marwar V/s M/s. Tulsi Cloth Processors Pvt. Ltd., Mumbai | Jayendra Modi, Hearing Officer Main Matter |
| 14 | 1217015/ 24 | Opp. No. AMD- 189327 | M/s. G. D. Bansal & Associates., Jaipur / M/s. Tulsi Cotton Mills & NBSP Pvt. Ltd., Pali-Marwar V/s M/s. Dharampal Satyapal Sons Pvt. Ltd., New Delhi | Jayendra Modi, Hearing Officer Main Matter |
| 15 | 1249346/ 30 | Opp. No. AMD- 720698 | Advocate Kamal V. Verma, Adipur-Kutch / M/s. Chirai Salt (India) Pvt. Ltd., Gandhidham V/s M/s. Crawford Bayley & Co., Mumbai / M/s. Hindustan Unilever Limited, Mumbai | Jayendra Modi, Hearing Officer Main Matter |

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| 16 | 1120829/ 24 | Opp. No. AMD- 207397 | M/s. Superfastaction Regn. Service, Surat-2 / Ms. Monika Anil Agarwal, Surat-2 V/s M/s. G. D. Bansal & Associates., Jaipur / M/s. Ridhi Sidhi Mills Pvt. Ltd., Marwar-Rajasthan | Jayendra Modi, Hearing Officer Main Matter |
| 17 | 1133471/ 31 | Opp. No. AMD- 198316 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Sunil Kumar & Sons, Muzzaffarnagar V/s M/s. A.K.Agarwal & Company, Agra-4 / M/s. Rising Sun Food Products Pvt. Ltd., Agra | Jayendra Modi, Hearing Officer Main Matter |
| 18 | 1133471/ 31 | Opp. No. AMD- 194296 | Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Sunil Kumar & Sons, Muzzaffarnagar V/s M/s. Suresh & Co., Mumbai / M/s. Som Fragrances Pvt. Ltd., Kanpur-U.P. | Jayendra Modi, Hearing Officer Main Matter |
| 19 | 1128653/ 05 | Opp. No. AMD- 175919 | Mr. Nayan J. Rawal, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad V/s M/s. International Trade Marks Bureau, Mumbai / M/s. Biovitamins Pvt. Ltd., Bangalore | Jayendra Modi, Hearing Officer TM-M + Main Matter |
| 20 | 1128652/ 05 | Opp. No. AMD- 175917 | Mr. Suresh M. Upadhyay, Ahmedabad / M/s. Cadila Healthcare Ltd., Ahmedabad V/s M/s. International Trade Marks Bureau, Mumbai / M/s. Biovitamins Pvt. Ltd., Bangalore | Jayendra Modi, Hearing Officer Main Matter |

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| 21 | 1127133/05 | Opp. No. AMD- 245345 | <p>Mr. Vikash Rajgarhia, Ahmedabad</p> <p>V/s</p> <p>M/s. Dabur India Limited, Mumbai</p> | <p>Jayendra Modi, Hearing Officer</p> <p>TM-16 + Main Matter</p> |



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| 01 | 1492757/ 41 | Opp. No. AMD- 723715 | M/s. Pagalguys.Com Education Pvt. Ltd., Gangapur City- Rajasthan V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Inzane Labs. Private Limited, Mumbai | Shivangi Rana, Hearing Officer Main Matter |
| 02 | 1773101/ 42 | Opp. No. AMD- 769668 | M/s. Bhagwati Banquets And Hotels Limited, Ahmedabad V/s M/s. Shree Bhagwati Caterers, Rajkot | Shivangi Rana, Hearing Officer Main Matter + TM-16 |
| 03 | 1660008/ 30 | Opp. No. AMD- 744461 | M/s. Jasani & Company, Rajkot / Mr. Maheshbhai Harjibhai Ramani, Rajkot V/s M/s. Tradesecc Intellectual Property Organisation Pvt. L., Ahmedabad / M/s. Bharat Foods, Rajkot | Shivangi Rana, Hearing Officer Main Matter |
| 04 | 1818841/ 05 | Opp. No. AMD- 768292 | M/s. J.T.Jhala & Co., Ahmedabad / M/s. KLM Laboratories Pvt. Ltd., Surat V/s M/s. Shalina Laboratories Pvt. Ltd., Navi Mumbai | Shivangi Rana, Hearing Officer TM-16 + Main Matter |

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
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| 05 | 1823948/ 05 | Opp. No. AMD- 774820 | M/s. Swastik Pesticides Ltd., Ahmedabad V/s M/s. Anand And Anand, New Delhi | Shivangi Rana, Hearing Officer Main Matter |
| 06 | 1710211/ 05 | Opp. No. AMD- 759958 | M/s. SSS Pharmachemn Pvt. Ltd., Ahmedabad V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Vedicure Wellness Pvt. Ltd., Mumbai | Shivangi Rana, Hearing Officer Main Matter |
| 07 | 1715131/ 10 | Opp. No. AMD- 745256 | M/s. Gopakumar Nair Associates, Mumbai / M/s. Meril Life Sciences Pvt. Ltd., Vapi V/s M/s. Lalji Advocates, Delhi / M/s. Marvel Tea Estate (India) Ltd., Haryana | Shivangi Rana, Hearing Officer TM-16 + Main Matter |
| 08 | 1728573/ 05 | Opp. No. AMD- 754456 | M/s. Tradesafe., Jamnagar / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. V.A.Associates, Mumbai / M/s. Lupin Limited, Mumbai | Shivangi Rana, Hearing Officer Main Matter |
| 09 | 1728585/ 05 | Opp. No. AMD- 755878 | M/s. Tradesafe., Jamnagar / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Nnova And Company, Mumbai | Shivangi Rana, Hearing Officer Main Matter |
| 10 | 1664885/ 05 | Opp. No. AMD- 752628 | M/s. Nanavati & Nanavati Advocates, Ahmedabad / M/s. Alembic Ltd., Vadodara V/s M/s. Varikasery & Varikasery, Mumbai / Mr. Chitra Hemant Bhagat, Mumbai | Shivangi Rana, Hearing Officer Main Matter |

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|----------------|----------------------------------|-------------------------|---|--|
| 11 | 1740599/ 31 | Opp. No. AMD- 757607 | Advocate Kirankumar J. Jasani, Rajkot / Shri Bhavesh Natubhai Mansata, Rajkot V/s M/s. Ramdev Food Products Pvt. Ltd., Changodar | Jayendra Modi, Hearing Officer Main Matter |
| 12 | 1768351/ 07 | Opp. No. AMD- 770326 | Advocate Chirag A. Shah, Ahmedabad / M/s. Jinal Engineering, Ahmedabad V/s M/s. Daswani & Daswani, Kolkata / M/s. Crompton Greaves Consumer Electricals Limited, Mumbai | Jayendra Modi, Hearing Officer TM-16 + Main Matter |
| 13 | 1770426/ 05 | Opp. No. AMD- 766488 | Advocate G.D.Bansal, Jaipur / Mr. Ashish Jain S/O Sushil Jain, Jaipur V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai | Jayendra Modi, Hearing Officer TM-16 + Main Matter |
| 14 | 1738904/ 05 | Opp. No. AMD- 757705 | M/s. SSS Pharmachem Private Limited, Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon | Jayendra Modi, Hearing Officer Main Matter |
| 15 | 1739439/ 32 | Opp. No. AMD- 760345 | M/s. Shreeji Consultant, Ahmedabad / Mr. Pravinbhai Bhimjibhai Sangani, Surat V/s Advocate M. A. Panchamia, Mumbai / M/s. Bisleri International Private Limited, Mumbai | Jayendra Modi, Hearing Officer Main Matter |
| 16 | 1739944/ 30 | Opp. No. AMD- 759255 | M/s. K.C. Patel & Co., Ahmedabad / Mr. Divyeshbhai Bhupatbhai Kukadiya, Shardhar-Rajkot V/s M/s. Jasani & Company, Rajkot / M/s. Shree Mashala Gruh Udyog, Porbandar | Jayendra Modi, Hearing Officer Delayed Evi.45/50 |

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| 17 | 1739944/ 30 | Opp. No. AMD- 754686 | M/s. K.C. Patel & Co., Ahmedabad / Mr. Divyeshbhai Bhupatbhai Kukadiya, Shardhar-Rajkot V/s M/s. Manchanda Associates, New Delhi / M/s. S.S.Food Industries, Delhi | Jayendra Modi, Hearing Officer Main Matter |
| 18 | 1684090/ 01 | Opp. No. AMD- 742929 | M/s. K.C. Patel & Co., Ahmedabad / M/s. Anand Regional Co-Operative Oilseeds Growers Union Limited, Chikhodra V/s M/s. The Globe Trading Company, Hyderabad / M/s. A.P.Products, Hyderabad | Jayendra Modi, Hearing Officer Main Matter |
| 19 | 1684133/ 30 | Opp. No. AMD- 741093 | M/s. K.C. Patel & Co., Ahmedabad / M/s. Anand Regional Co-Operative Oilseeds Growers Union Limited, Chikhodra V/s M/s. The Globe Trading Company, Hyderabad / M/s. A.P.Products, Hyderabad | Jayendra Modi, Hearing Officer Main Matter |
| 20 | 1675395/ 03 | Opp. No. AMD- 760112 | M/s. Durga Soap Factory, Jambusar-Bharuch V/s M/s. Shukla Trade Mark Company, Kolkata / M/s. Punjab Soap Factory, Kolkata | Jayendra Modi, Hearing Officer Main Matter |
| 21 | 1740600/ 31 | Opp. No. AMD- 757606 | Advocate Kirankumar J. Jasani, Rajkot / Shri Bhavesh Natubhai Mansata, Rajkot V/s M/s. Ramdev Food Products Pvt. Ltd., Changodar | Jayendra Modi, Hearing Officer Main Matter |